THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/70/2022-Rect/177 Dated Shillong 30th March, 2023

NOTICE

RESULT FOR THE POST OF MALI

On the result of the Personal Interview held on 24.03.2023 for the post of Mali in the High Court of Meghalaya, the following candidate have been selected: -

Selected candidate

Shri. Domesday Marak

The following candidate have been kept in Reserved List:

Shri. Ferdister G Momin

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 14th April, 2023 at 10:30 am. His joining will be subjected to medical and police verification reports.

In case the selected candidate fails to report by the given date, the appointment may be offered to the candidate in the Reserved List.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/70/2023-Rect/177-A Dated 30th March, 2023 Copy to:

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 4. The Assistant Registrar, Establishment Section, High Court of Meghalaya, Shillong to issue appointment order to the selected candidate.
- 5. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong, for information and necessary action.
- 7. Shri Domesday Marak, Mendima Nalsa North Garo Hills, Meghalaya 783122.
- 8. Notice Board.

9. Office file.

REGISTRAR GENERAL